

**CENTRAL ADMINISTRATIVE TRIBUNAL,
LUCKNOW BENCH,
LUCKNOW.**

Original Application No. 265 of 2010

This the 25th day of February, 2011

Hon'ble Mr. D.C. Lakha, Member-A

Rani Devi, Aged about 32 years, W/o late Akhilesh Kumar, R/o 554 Ka/321/13 KA Jaiprakash Nagar, Alambagh, Lucknow (Presently resident at A-16/4 Manak Nagar, RDSO, District Lucknow

.....Applicant

By Advocate : Sri A.P. Singh

Versus.

1. Bharat Sanchar Nigam Limited through its Chief Executive/ Director General, Sanchar Bhawan, New Delhi.
2. Chief General Manager, Telecommunication, Bharat Sanchar Nigam Limited, Gandhi Bhawan, Lucknow.
3. Asstt. General Manager (Rectt), Telecom, Gandhi Bhawan, Lucknow.
4. Asstt. General Manager (Admn.), Telecom, Gandhi Bhawan, Lucknow.
5. Welfare Officer, Office of the Asstt. General Manager (Admn.) Telecom, Gandhi Bhawan, Lucknow.

.....Respondents.

By Advocate : None

O R D E R

Heard Sri A.P. Singh, learned counsel for the applicant. He stated that in view of Counter Affidavit filed on behalf of the respondents, the case for compassionate appointment of the applicant has been kept for consideration in future. The same shall be considered as and when vacancy arises. He fairly admits that no meaningful purpose would be served by keeping this O.A. pending in view of para 2 of Counter Affidavit. The same was perused. The list of the candidates recommended by the Circle High Power Committee is annexed at page no.25 wherein the name of the applicant finds place at sl. No. 51.



2. In view of this fact and statement of learned counsel for the applicant, this O.A. is finally disposed of with the observation that the applicant's case shall be considered in view of the recommendations of the department as and when vacancy arises. No order as to costs.


(D.C. Lakha)
Member-A

Girish/-